

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

No.LR(B).50/2017/19

Dated Shillong, the 7th February, 2019.

OFFICE MEMORANDUM

The Government of Meghalaya is pleased to fix the rate of fees for Panel Advocates appearing on behalf of the State Government of Meghalaya at the Supreme Court of India, National Green Tribunal and Other Benches/Courts/Tribunals, as follows: -

Sl No.	Nature of fees	Proposed rate
1.	Appearance and argument fees at Supreme Court	Rs 7,000/- (plus 10% clerkage) per case
2.	Appearance fees at National Green Tribunal/Other Benches/Courts/Tribunals	Rs 7,000/- (plus 10% clerkage) per case
3.	Conference and briefing	Rs 14,000/- per case
4.	Written Opinion, Filing Counter Affidavit, Drafting application on behalf of different departments in the State Government, Drafting reply and Comprehensive affidavit	Rs 5,000/- per case
5.	Appearance in various Courts in the State	Rs 8,000/- per case
6.	Travelling Allowance as entitled to Grade I Officer of the State	Shall be entitled to perform the journey by Air both for inward and outward

The Advocates who submit the bills shall quote the OM and attach Court Order or any proof that they have argued/appeared in a particular case on a particular date against the bills they submitted. This is in supersession of the Circular No.LR(B)38/2018/12, dated 27th August, 2018 and shall take effect from the date of issue of this Office Memorandum.

This issues with the concurrence of Finance (E) Department vide their I/D No.FE.564/18 dtd 04.02.2019.

(W.Khytlep)

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No.LR(B).50/2017/19 -A,

Dated Shillong, the 7th February, 2019

Copy to:-

1. The Accountant General, Accounts/ Audit, Meghalaya, Shillong
2. The Advocate General, High Court of Meghalaya, Meghalaya, Shillong.
3. The Additional Advocate General, High Court of Meghalaya, Shillong.
4. All Panel Advocates of the Government of Meghalaya in the Supreme Court of India.
5. The Treasury Officer, Shillong District Treasury, Shillong
6. The Director of Printing & Stationery, Meghalaya, Shillong with a request that the above Office Memorandum be published in the Gazette and 200 spare copies may be furnished to this Department.
7. Finance (E) Department.
8. Law (A) Department.
9. Guard File

By Order etc,

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department